Annexure 7 Name of Corporate Debtor:
Date of Commencement of CIRP:
List of Creditors as on: J C T Limited 28-Oct-24

08-Sep-25 List of Operational Creditors (Government dues)

															(Amount in ₹)
SI. No.	Io. Details of Claimant				Details of claim admitted						Amount of	Amount of any			
	Department	Government	Date of receipt	Total Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	contingent claim	mutual dues, that may be set- off		Amount of claim under verification	Remarks, if any
1	Office of Assistant Commissioner State Tax	State Tax	20-11-2024	1,02,80,798.00	1,02,80,798.00								-	-	
2	The Commissioner of Customs NS-II	Central	06-01-2025	36,11,051.75	36,11,051.75								-		
3	Department of Trade & Taxes	State Tax	13-11-2024	43,08,469.00	-								-	43,08,469.00	Underverification
4	The Regional Provident Fund Commissioner	Central	09-07-2025	11,30,50,86,717.00	-								ů.	11,30,50,86,717.00	Underverification
5	Punjab State Power Corporation Ltd, Hoshiarpur	State	19-07-2025	6,87,17,826.00	-								Ū.	6,87,17,826.00	Underverification
6	Punjab State Power Corporation Ltd, Phagwara	State	19-07-2025	4,26,39,481.00	-								i	4,26,39,481.00	Underverification
7	Deputy Commissioner of Income Tax (TDS)	Central	31-07-2025	4,03,780.00	-									4,03,780.00	Underverification
Total 11 // 3 50 // 9 122 75				1 38 91 8/19 75			_						11 //2 11 56 273 00		